Raising of Production of Crude PetroJeum

*311. SHRI ASHOK MITRA: Will the PRIME MINISTER be pleased to state:

(a) the total volume of crude petroleum proposed to be imported during 1996-97 and the total estimated cost thereof, in both dollars and rupees;

(b) the total estimated raising of crude petroleum in the country in the same period; and

(c) the proportion of the estimated raising is likely to be of the total annual installed capacity for crude petroleum production?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) Total volume of crude oil import during 1996-97 is estimated at 33.15 million tonnes. The oil import bill both in terms of dollars and rupees depends upon prices of imported crude oil and petroleum products prevailing in the international market and exchange rate prevailing between dollar and Indian rupee.

(b) and (c): The crude oil production during the year 1996-97 is estimated to be about 33.62 MMT. The concept of installed capacity is not applicable to an oil field, as the production capacity depends upon factors like exploitable reserves available, permitted production potential based reservoir оп considerations. exploitation strategy. developmental/infrastructural facilities created for exploitation of the field etc.

Southern Gas Grid Project

*312. SHRI VAYALAR RAVI: SHRI JOY NADUKKARA:

Will the PRIME MINISTER be pleased to state:

(a) whether the Southern Gas Grid Project is still pending; (b) what are the details of the project; and

(c) whether any time frame is fixed to complete the project?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (c) The Southern States have completed the pre-feasibility study for the projects. The feasibility of importing gas from Oman and Iran and the feasibility of importing LNG for the Southern States is under study. The project will be implemented when sufficient gas/LNG is available.

Central Assistance for Calcutta

*313. PROF. (SHRIMATI) BHARATI RAY: Will the PRIME MINISTER be pleased to state:

(a) the amount of Central assistance allocated for Calcutta under the Centrally sponsored scheme of Infrastructural Development in Mega cities; and

(b) whether the fund has since been released?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. **VENKATES-**WARLU): (a) and (b) The details of amount of Central assistance allocated and released to Calcutta under the Centrally sponsored scheme of

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Infrastructural Development in Mega Cities are as under:

Year	Central Share Released for Calcutta Mega City Scheme (Rs. in Crore)
1993-94	20.10
1994-95	16.10
1995-96	18.08
1996-97	9.00*

* First Instalment of Central Share for the year 1996-97.

कर्मचारी चयन आयोग द्वारा जारी किए गए प्रवेश-पत्र

*314. श्री रामदेव मंडारीः क्या प्रधान मंत्री यह बताने की कृपा करेंगे किः

(क) क्या सरकार का ध्यान 19 सितम्बर, 1996 के ''नवभारत टाइम्स'' में ''कर्मचारी चयन आयोग में शिक्षित युवा बेरोजगारों की जमकर उपेक्षा ''शीर्षक से प्रकाशित समाचार की ओर दिलाया गया है:

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ग) आयोग को कितने आवेदन-पत्र प्राप्त हुए, कितने प्रवेश-पत्र जारी किए गए और कितने आवेदन-पत्रों के संबंध में प्रवेश-पत्र जारी नहीं किए गए हैं; और

(घ) इस संबंध में अद्यतन स्थिति क्या है?

कार्मिक, लोक शिकायत तथा पेंशन मंत्रालय में राज्य मंत्री और संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री एस॰आर॰ बालासुझहमण्यन): (क) और (ख) जी, हां। 22.9.1996 को। आयोजित लिपिक-प्रेड-परीक्षा के दिल्ली के 10,000 उम्मीदावरों, जिन्हें प्रवेश-प्रमाण पत्र 10.09.96 तक जारी कर दिए गए थे, के सिवाय ठपर्युक्त परीक्षा के अन्य सभी उम्मीदवारों को प्रवेश-प्रमाण-पत्र 31.08.96 तक जारी कर दिए गए थे। फिर भी, दिल्ली के कुछ उम्मीदवारों ने बाद में कर्मचारी-चयन-आयोग के उत्तरी क्षेत्रीय कार्यालय से प्रवेश-प्रमाण-पत्र की दूसरी प्रति जारी करने के लिए सम्पर्क किया था क्योंकि उन्हें प्रवेश-प्रमाण-पत्र प्राप्त नहीं हुए थे। उन मामलों के सिखाय जिनमें उम्मीदवार उपर्युक्त परीक्षा में बैठने के पात्र नहीं थे, को छोड़कर, लगभग 4,000 उम्मीदवारों, जिन्होंने प्रवेश-प्रमाण-पत्र की दूसरी प्रति जारी करने के लिए आवेदन किया था, को ये प्रमाण-पत्र जारी कर दिए गए थे।

(ग) और (घ) कर्मचारी-चयन-आयोग के उत्तरी क्षेत्रीय कार्यालय को 1,72,966 आवेदन-प्रमाण-पत्र प्राप्त हुए थे तथा उनमें से अवैध पाए गए 9628 आवेदन-पत्रों के सिवाय अन्य सभी आवेदन-पत्र भेजने वाले उम्मीदवारों को उपर्युक्त परीक्षा में बैठने के लिए प्रवेश-प्रमाण-पत्र जारी किए गए थे।

Report of Advisory Committee Regarding Power Projects

*315. SHRI SANJAY DALMIA: Will the PRIME MINISTER be pleased to state:

(a) whether an Advisory Committee under the Planning Commission has recommended the Power Finance Corporation to give priority to the ongoing power projects for ensuring their completion;

(b) if so, the other suggestions made by the Committee in this regard;

(c) the extent to which power projects are working satisfactorily;

(d) the number of power projects at present functioning as per schedule; and

(c) by when the power shortage is likely to be improved?

THE MINISTER OF STATE IN THE MINISTRY POWER AND OF MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY (DR. SOURCES S. VENUGOPALACHARI) (a) No Advisory Committee has been set up under the Planning Commission.

(b) Does not arise

(C) and (d) The Power Projects functioning at present and their generation performance with reference to targets fixed for the year 1995-96 is given in the Statement at annexure [See Appendix 179, annexure No 41]